

NOTIFICATION

The following transfer and postings of Judicial Officers in the cadre of District Judge, are ordered in the interest of public service, to take effect from **30th November, 2020**:

Sl. No.	Name of the Officer	Present Place	Place to which posted
1	2	3	4
1	Sri. Mallikarjuna-gowda	Prl. District and Sessions Judge, Kodagu-Madikeri.	Prl. District and Sessions Judge, Raichur. (Vice Sri. Mustafa Hussain Syed Azeez – transferred)
2	Sri. Mustafa Hussain Syed Azeez	Prl. District and Sessions Judge, Raichur.	Prl. District and Sessions Judge, Shivamogga. (Vacant Court)
3	Sri. Jinaralkar Bheemarao Lagamappa	Prl. Judge, Family Court, Davanagere.	Prl. District and Sessions Judge, Kodagu-Madikeri. (Vice Sri. Mallikarjuna-gowda – transferred)
4	Smt. S.H.Pushpanjali Devi	LIII Addl. City Civil and Sessions Judge, Bengaluru City.	Prl. District and Sessions Judge, Ballari. (Vacant Court)
5	Sri. C.Rajasekhara	II Addl. Prl. Judge, Family Court, Bengaluru.	Prl. District and Sessions Judge, U.K. Karwar. (Vacant Court)

BY ORDER OF THE HIGH COURT,

Sd/-

(RAJENDRA BADAMIKA)
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru, for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer (e-Gazette), High Court of Karnataka, Bengaluru.

Copy forwarded for information and necessary action to:

01. The Prl. City Civil and Sessions Judge, Bengaluru City, the Chief Judge, Court of Small Causes, Bengaluru, the Prl. Judge, Family Court, Bengaluru and all the Prl. District and Sessions Judges in the State.
02. The Officers concerned.
03. The Courts concerned.
04. The Accountant General in Karnataka, Bengaluru.
05. The Registrar General/ Registrar (Vigilance)/ Registrar (Computers)/ Registrar (Statistics and Review)/ Registrar (Recruitment)/ Registrar (Administration)/ Registrar (Judicial)/ Registrar (Infrastructure and Maintenance) and Secretary to Hon'ble the Chief Justice.
06. The Additional Registrar General, Dharwad and Kalaburagi Benches.
07. The Central Project Co-ordinator (Computers) of this office, with a request to web-host this notification on the official website of High Court of Karnataka.
08. The D.R(S.S)-cum-P.S. to Hon'ble the Chief Justice.
09. All the Private Secretaries to the Hon'ble Judges.
10. The Director, Karnataka Judicial Academy, Bengaluru.
11. The Director, Arbitration Centre – Karnataka (Domestic and International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
12. The Director, Bangalore Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
13. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
14. The Member Secretary, High Court Legal Services Committee, High Court Building, Bengaluru.
15. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
16. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
17. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.

: 3 :

18. The General Secretary, Karnataka State Judicial Officers' Association, JID-703, National Games Housing Complex, Koramangala, Bengaluru-560047.
19. The President, Karnataka State Judicial Officers' Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
20. The Section Officers of RPS/GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCA-II/HCL/DJBS/DJA-I/DJA-II/DJA-III Branches of this office.
21. Spare copies.

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